

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

OA NO. 11 OF 2026 (WZ)

IN THE MATTER OF

SURTI MOHAMMED IRFAN

...APPLICANT

VS

M/S NHH TEXTILE PROCESSORS LTD. & Ors.

...RESPONDENTS

**INDEX FOR ADDITIONAL AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 2 - STATE OF GUJARAT THROUGH
FOREST AND ENVIRONMENT DEPARTMENT**

Sr. No.	Particulars	Annexure	Pg Nos.
1.	Affidavit -in-Reply for Respondent No. 2	-	
2.	Affidavit	-	

Filed Through,



Parth H. Bhatt, Advocate

For Respondent No. 2

office@bhattandco.in

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AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT NO. 2 -

STATE OF GUJARAT THROUGH ITS PRINCIPAL SECRETARY,

FOREST AND ENVIRONMENT DEPARTMENT

I, Dipali Tank, an Adult, I/C Director & Ex-Officio Deputy Secretary (Environment), Forest and Environment Department, Block No. 14, 8th Floor, New Sachivalaya, Gandhinagar, Gujarat being authorized signatory and representative of State of Gujarat through Forest and Environment Department do hereby solemnly state on oath and submit that:-

1. The captioned Application initiated by the Applicant for taking necessary action against the illegal and unauthorized extraction of groundwater by the Respondent No. 1 M/S NHH Textile Processors Ltd; and non-obtaining prior clearance/No Objection Certificate prior to groundwater extraction for the Respondent Textile unit located at Ahmedabad City.

BOOK NO. - 01 -
PAGE NO. - 100 -
SR. NO. - 378 -
DATE. 17/04/2026
NILESH R. PANDYA
NOTARY
GOVT. OF INDIA
17 APR 2026

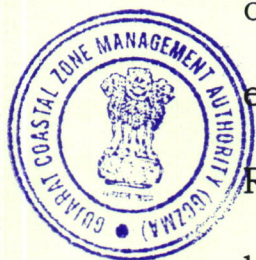


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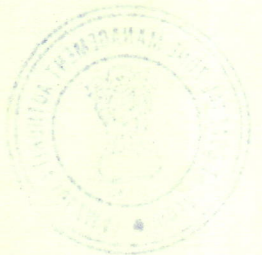
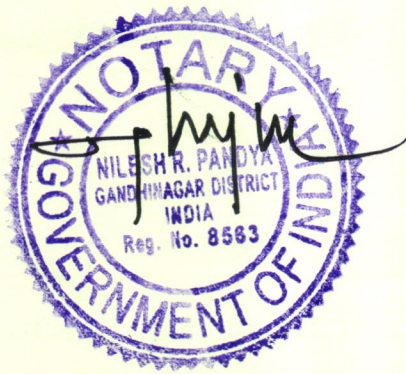
2. The answering Department respectfully states that it has no direct role, or a limited role, in the grant of No-Objection Certificates (NOCs) for groundwater extraction; in the monitoring of compliance with the conditions stipulated therein NOC or in taking any enforcement measures. It is further stated that the issuance of NOCs for groundwater extraction, monitoring of compliance, and initiation of enforcement actions are undertaken by the competent authorities duly authorized under the Notification dated 24.09.2020 issued by the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti.

3. The answering Respondent respectfully states that, in the captioned matter, neither there is any specific prayer against the answering department, nor has any substantive averments, allegations, or contentions implicating the answering Respondent. Therefore, the answering Department is merely a formal party to the present proceedings.

4. The answering Respondent states that in the event the Hon'ble Tribunal gives any direction to the Answering Respondent to render any reasonable assistance to any regulatory agency or other agency the administration shall extend all reasonable co-operation and assistance to concerned regulatory and enforcement agencies. I further submit that the Answering Respondent shall at all times abide by the legal orders passed by the Hon'ble Tribunal, and execute all and any directions as



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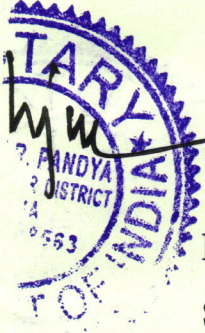
may be issued by the Hon'ble Tribunal in the present application.

5. The Answering Department craves leave to file additional affidavits, documents and submissions, as may be necessary, for the proper adjudication of the present Application, and reserves its right to do so as and when required.

Date - 17/4/2026
Place - Gandhinagar

Dipali Tank

Deponent



VERIFICATION

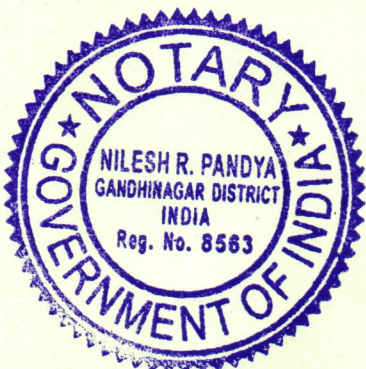
I, Dipali Tank, an Adult, I/C Director & Ex-Officio Deputy Secretary (Environment), Forest and Environment Department, Block No. 14, 8th Floor, New Sachivalaya, Gandhinagar, Gujarat being authorized signatory and representative of State of Gujarat through Forest and Environment Department solemnly states that the contents of the Affidavit are true and correct and best of my knowledge, nothing stated therein is false and nothing material has been concealed therefrom.

Date - 17/4/2026
Place - Gandhinagar

Dipali Tank

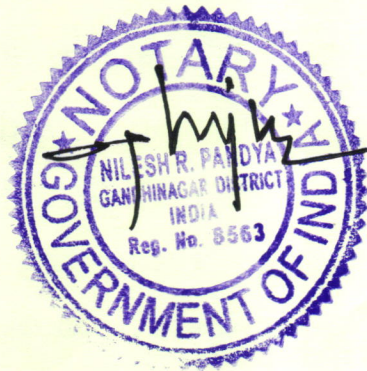
Deponent

Director (Environment) &
Member Secretary, GCZMA
Forests & Environment Department
Government of Gujarat
Gandhinagar



Notary Seal

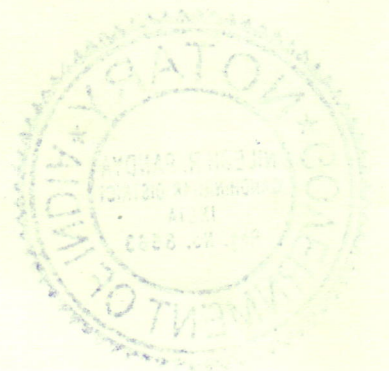
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Director (Administration)
Ministry of External Affairs
New Delhi
Government of India



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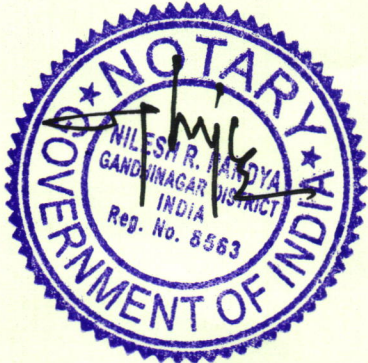
Dipali Tank, an Adult, I/C Director & Ex-Officio Deputy Secretary (Environment), Forest and Environment Department, Block No. 14, 8th Floor, New Sachivalaya, Gandhinagar, Gujarat being authorized signatory and representative of State of Gujarat through Forest and Environment Department. I have gone through the Reply and I state that the reply is drafted under my instructions. Contents and statements made herein the above in para 1 to 5 of reply are true and correct to the best of my knowledge and belief; and as per the datas available on the record.

Solemnly affirmed on 17 day of April 2026 at GANDHINAGAR

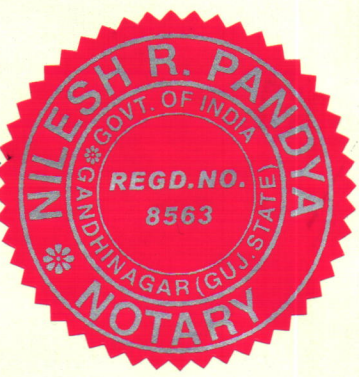
Dipali Tank

Deponent

Director (Environment) &
Member Secretary, GCZMA
Forests & Environment Department
Government of Gujarat
Gandhinagar



IDENTIFIED BY ME SOLEMNLY AFFIRMED
BEFORE ME
ADVOCATE/PERSON
NAME Hitesh
ADD. GANDHINAGAR
DATE 17/04/26
17 APR 2026
NILESH R. PANDYA
NOTARY
GOVT. OF INDIA
17 APR 2026



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Handwritten signature

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Director (Administration &
Labour Secretary, G. 20/1,
Finance & Investment Department,
Government of Gujarat,
Gandhinagar

7 APR 2028
GOVT OF INDIA
NOTARY
NILESH R. PANDYA
ADVOCATE AT LAW
RECEIVED BY ME SOLEMNLY AFFIRMED
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